

IN THE COURT OF DR. SUDHIR KUMAR JAIN, PRINCIPAL DISTRICT & SESSIONS JUDGE-
CUM-SPECIAL JUDGE (PC ACT) (CBI), Court Room No. 101
ROUSE AVENUE COURTS, NEW DELHI

26.04.2021

ORDER

SUBJECT: EN-BLOC ADJOURNMENT OF CASES FROM 26.04.2021 TO 15.05.2021 EXCEPT URGENT MATTER.

In compliance of direction given in "office order no.5/R/RG/DHC/2021 dated 23.04.2021 of the Hon'ble High Court of Delhi and in continuation of office order no.2/R/RG/DHC/2021 dated 19.04.2021 of the Hon'ble High Court of Delhi, New Delhi and endorsement no. Power Gaz./RACC/2021/10362-10447-C dated 23.04.2021, it is ordered that the existing system of hearings in the District Courts in Delhi shall continue upto 15.05.2021. As already ordered, all the judicial officers shall continue to take up only urgent cases of their respective Courts, through video conferencing mode and all other pending routine/ non-urgent matters be adjourned en-bloc and information in this regard be got uploaded on the Delhi District Court website.

Accordingly, as per direction of Ld. Presiding Officer, all the pending matters except urgent matters, listed before this Court during the said period i.e. from 26.04.2021 to 15.05.2021 shall stand automatically adjourned en-bloc as per table given below:-

S.No.	DATE ALREADY FIXED	NEXT / NEW DATE OF HEARING
1	26.04.2021 (Monday)	17.05.2021 (Monday)
2.	27.04.2021 (Tuesday)	18.05.2021 (Tuesday)
3.	28.04.2021 (Wednesday)	19.05.2021 (Wednesday)
4.	29.04.2021 (Thursday) (One misc. matter without registered before this court titled as CBI Vs. Vishal Mehan & Ors., is also listed)	20.05.2021 (Thursday)
5.	30.04.2021 (Friday)	21.05.2021 (Friday)
6.	03.05.2021 (Monday)	24.05.2021 (Monday)
7.	05.05.2021 (Wednesday)	25.05.2021 (Tuesday)
8.	06.05.2021 (Thursday) (Five misc. matters of H. B. Chaturvedi without registered before this court titled as CBI Vs. H. B. Chaturvedi & Ors., are also listed)	27.05.2021 (Thursday)
9.	07.05.2021 (Friday) (one misc. matter without registered before this court titled as State Vs. Dosunmu Oluvasosin Abimbolo & Ors. is also listed)	28.05.2021 (Friday)
10.	10.05.2021 (Monday) (two misc. matter without registered before this court titled as Balwan Vashist Vs. State (CrI.Revision) and Satyawan Siwach Vs. State (CrI. Revision) are also listed)	01.06.2021 (Tuesday)
11.	11.05.2021 (Tuesday)	02.06.2021 (Wednesday)
12.	12.05.2021 (Wednesday)	03.06.2021 (Thursday)

The arrangements qua mentioning and hearing of urgent matters through Video Conferencing using CISCO WEBEX platform shall continue as before.

Note:- Ld. Presiding Officer is under home quarantine.



Reader

In the Court of the Ld. Principal District & Sessions Judge
cum-Special Judge (PC Act) (CBI)
Rouse Avenue Courts, New Delhi
26.04.2021

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